

C. A. T. Bench, JAIPUR

Date of Order	Orders
12/7/93	<p>Mr. R.M. Mathur - Counsel for the petitioner.</p> <p>Mr. U.D. Sharma - Counsel for the respondents.</p> <p>The learned counsel for the petitioner says that he would be filing the remainder today and give its copy also to the counsel for the respondents.</p> <p>May be listed for direction on 14/7/93.</p> <p>Re: Respondents Filed on 12/7/93 13/7/93.</p>
14/7/93	<p>C.K. Khatri (Gopal Krishna) Adm. Member</p> <p>B.B. Mahajan (B.B. Mahajan) Adm. Member</p> <p>Mr. R.M. Mathur - Counsel for the petitioner.</p> <p>Mr. U.D. Sharma - Counsel for the respondents.</p> <p>The C.P. has been disposed of by a separate order which has been pronounced in the open court.</p> <p>C.K. Khatri (Gopal Krishna) Adm. Member</p> <p>B.B. Mahajan (B.B. Mahajan) Adm. Member</p>

CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH,

JALPUR.

C.P.NO. 19/93 : Date of decision: 14.7.93

in

O.A.NO. 743/89

Jagbir Singh & Ors. : Petitioner.

Mr. R.N.Mathur : Counsel for the petitioner.

VERSUS

Shri S.N. Chaturvedi : Respondents.

Mr. U.D.Sharma : Counsel for the respondents.

CORAM:

HON'BLE MR. B.B.MAHAJAN, ADMINISTRATIVE MEMBER

HON'BLE MR. GOPAL KRISHNA, JUDL.MEMBER

PER HON'BLE MR. B.B.MAHAJAN, ADMINISTRATIVE MEMBER

By the order of the Tribunal dated

19.5.92, the respondents were directed to consider the prayer of the applicants for providing them avenues of promotion. Feasibility and modalities of giving promotion to the drivers and modalities were specifically left to be worked out by the respondents. The respondent stated that instructions have since been issued on 22.2.92 (Annexure.R/1) making drivers eligible for ~~in~~ situ promotion.

2. The learned counsel for the petitioner has contended that promotion must necessarily involve a higher grade, higher status and better chances. He has referred to the definition of promotion given in the 20th Century Dictionary. The meaning of the word 'promotion' in the 20th Century Dictionary is "the act of promoting : advancement or in honour: encouragement.....". The meaning of the word 'promote' is earlier given as "to forward: to further : to further the progress of; to raise to a higher grade". Even this definition nowhere says that promotion must involve all the three ingredients viz. higher grade, higher status and higher responsibility. In fact, the learned counsel has referred to the meanings of the word 'Promote' as given in the 20th Century Dictionary. The meaning of the word 'Promote' as given in the 20th Century Dictionary is to raise to a higher grade. The learned counsel has contended that promotion shall necessarily involve change of status or designation.

3. The learned counsel for the petitioner has also referred to the statement of the record in the Tribunal's order that a promotion of Drivers to the post of Transport Supervisor in the pay scale of Rs. 1400-2